

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/61(CHE)2024
NAME OF THE PETITIONER(S) : Nivaya Resources Pvt Ltd
NAME OF THE RESPONDENTS : K G Denim Ltd
UNDER SECTION : Sec 9 rule 6 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Rishi Nandhan for the Petitioner.

Ld. Counsel Ms. Deepa Mariappan for the Respondent.

Rejoinder filed.

Ld. Counsel for the Respondent submits that Respondent wants to settle with the Petitioner.

At joint request, list the petition for settlement if any / hearing on **19.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)